



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	PIL/64/2024	MAHESH DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, FOREST SC, PCB SC, PWD
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
2	WA/90/2024 FIXED	UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	WP(C)/2460/2024 CAVT. NO.034620/24,N FIXED, CAVT. NO. 346/2024	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
- FINAL DISPOSAL AT ADMISSION STAGE -				
4	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHDC
HEARING				
5	WP(C)/1414/2024 PART-HEARD, FIXED	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
6	WITH WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

7	PIL/38/2021	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
8	WA/13/2022 WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
9	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
10	WA/140/2022	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
11	WA/167/2022 CAVT. NO.05232/022, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
12	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
13	WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
14	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
15	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
16	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
17	PIL/56/2023 FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC

18	WA/151/2023 FIXED	LAILUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
	WITH			
19	WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
	WITH			
20	WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
21	WP(C)/7135/2023 FIXED	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
22	WA/304/2024 FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
	WITH			
23	WA/276/2024	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4729/2024 FIXED	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
2	WITH WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
3	WITH WP(C)/4998/2024	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
ADMISSION				
4	I.A.(Civil)/1980/2024 PART-HEARD, FIXED, IN WP(C)/676/2024 (D/O), WP(C)/1935/2024 (D/O), WP(C)/881/2024 (D/O) in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

5	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
6	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
7	WP(C)/3049/2023 FIXED	ASHRAFUL ALOM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, BTC SC, FINANCE
8	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
9	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
ORDERS				
10	I.A.(Civil)/3019/2024 FIXED in WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8)
	WITH WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8) MR. B CHOUDHURY SC, SSA,,
	WITH I.A.(Civil)/3209/2024 in WP(C)/3244/2024	THE HEADMASTER, DAKHIN KHATOWAL MIDDLE ENGLISH MADRASSA Versus 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND 8 ORS	MR. R SARMA	MR J C BORAH

HEARING

11	WP(C)/6411/2014 CAVT. NO.349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
12	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
13	WP(C)/5587/2016	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
14	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
15	WP(C)/1361/2019	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
	WITH			
16	WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.
17	WP(C)/1454/2023	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU
18	WP(C)/3189/2023	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)
19	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024

21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3360/2024	ABDUL RASHID ALI @ ABDUL ROSHID Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
MOTION				
2	AB/2474/2024 FIXED	FARMAN ALI AHMED Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM	PP, ASSAM
3	AB/2506/2024 FIXED	ANKURJYOTI NATH Versus THE STATE OF ASSAM	MR. N ISLAM MR K THAKUR	PP, ASSAM
4	AB/2779/2024 FIXED	MANTU DEBNATH Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
5	AB/2896/2024	MD SAIFUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
6	AB/2897/2024	MD ROHIM ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
7	AB/2898/2024	MANZIL AHMED AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
8	AB/2899/2024	ASADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
9	AB/2900/2024	BOBIDUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
10	AB/2902/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
11	AB/2905/2024	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
ADMISSION				
12	W.P.(Cri.)/16/2023 FIXED	DIBYA DEEPAM SARMA Versus M/S V-MART RETAIL LIMITED AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	

BAIL HEARING (BA)

13	Bail Appln./3932/2023 WITH SCANNED COPY OF CASE RECORD.	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
14	Bail Appln./3941/2023 WITH SCANNED CASE RECORDS, WITH OFFICE NOTE, FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
15	Bail Appln./114/2024 WITH SCANNED COPY OF LCR	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
16	Bail Appln./1347/2024 WITH SCANNED COPY OF LCR	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
17	Bail Appln./1428/2024 WITH SCANNED LCR, FIXED	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
18	Bail Appln./1884/2024 WITH SCANNED COPY OF CASE RECORDS	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
19	Bail Appln./2524/2024 WITH SCANNED COPY OF LCR	IBRAHIM SHEIKH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	Bail Appln./2559/2024 WITH SCANNED COPY OF CASE RECORDS, B/O	JITEN KARMAKAR Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
21	Bail Appln./2597/2024 WITH SCANNED CASE RECORDS, FIXED	BINI TANGUM Versus THE STATE OF ASSAM	MR. P BORA MS K SARMA	MR. I BORTHAKUR, SPECIAL P.P, ASSAM PP, ASSAM
22	Bail Appln./2772/2024 WITH SCANNED COPY OF LCR	THONGKHONGMAYUM BOBY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
23	Bail Appln./2827/2024	NIAZ @ NIAJ UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./2871/2024 WITH SCANNED COPY OF CASE RECORDS, WITH OFFICE NOTE, FIXED	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	Bail Appln./2895/2024 WITH SCANNED LCR, FIXED	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
26	Bail Appln./2953/2024 FIXED	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
27	Bail Appln./2990/2024 WITH SCANNED COPY OF LCR.	NUR ALAM AZAD Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
28	Bail Appln./2996/2024 FIXED.	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	Bail Appln./3008/2024 WITH SCANNED COPY OF CASE RECORDS . FIXED.	BADRUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
30	Bail Appln./3041/2024 WITH SCANNED CASE RECORDS, FIXED	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
31	Bail Appln./3068/2024 WITH SCANNED COPY OF LCR.	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM

32	Bail Appln./3181/2024 WITH SCANNED LCR, FIXED	KAMALESWAR BORA Versus THE STATE OF ASSAM	MR. D K KOTOKY MR. N BORUAH MR. A. AHMED	PP, ASSAM
33	Bail Appln./3203/2024	MD. EBUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
34	Bail Appln./3235/2024 FIXED	JONE BARMAN @ BHAKAT Versus THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM
35	Bail Appln./3249/2024 FIXED	AKASH ASHOK SAWANT Versus THE UNION OF INDIA	R DAS MR. S K NATH MS. M BEGUM	SC, DRI
36	Bail Appln./3252/2024 FIXED	ABUL MUSSA KARIMULLAH @ MUSSA KARIMULLAH SARKAR Versus THE STATE OF ASSAM	MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
37	Bail Appln./3268/2024 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/1296/2024	JAYNAL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
39	AB/1335/2024	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
40	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
41	AB/1698/2024 WITH OFFICE NOTE	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. N H BARBHUIYA (R-2) MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
42	AB/1732/2024	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
43	AB/1844/2024	BALDEB SINHA @ BALADEB SINHA Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
44	AB/1854/2024 FIXED	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
45	AB/1954/2024 FIXED	BHADRESWAR NARAH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
46	AB/1956/2024	MANIK CHANDRA RAY AND ANR Versus THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	PP, ASSAM
47	AB/1978/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
48	AB/2011/2024	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
49	AB/2187/2024 FIXED	ATINUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN T A LASKAR	PP, ASSAM
50	AB/2249/2024	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.

51	AB/2312/2024 FIXED	SMTI SANGEETA TALUKDAR Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
52	AB/2441/2024	ABDUL AJJ Versus THE STATE OF ASSAM	MS. P DAS DR AZIZ KHAN DEEPANJALI GUPTA	PP, ASSAM
53	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
54	AB/2817/2024 FIXED.	EKABBAR ALI @ AKABBAR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

ORDERS

55	W.P.(CrI.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A N AHMED	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
56	Review.Pet./149/2024 IN WP(C)/1335/2018 (D/O), FIXED	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE
57	I.A.(CrI.)/665/2024 IN AB/3239/2019 (D/O), FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/958/2024 PART-HEARD, FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
2	WP(C)/4258/2024 PART-HEARD, FIXED	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
3	WP(C)/4290/2024 PART-HEARD, FIXED	M/S DAIBAKI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
4	WP(C)/4323/2024 PART-HEARD, FIXED	M/S N P ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
5	WP(C)/4324/2024 PART-HEARD, FIXED	M/S BANTI HANDLOOM PRODUCTS AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
6	WP(C)/5137/2024 PART-HEARD, FIXED	M/S NUNU ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, P H E
7	WP(C)/2739/2019 FIXED	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI

8	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
9	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
10	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
14	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
15	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
16	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI

17	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
18	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
19	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
20	WP(C)/3828/2024 FIXED	M/S UCN CONSTRUCTION CO PVT LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
21	WP(C)/4486/2024 B/O	DASARATH NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M AHMED B DAS P. GHOSH	SC, TRANSPORT DEPARTMENT, ASSAM
22	WP(C)/4510/2024 FIXED	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR P NAYAK MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA
ORDERS				
23	Cont.Cas(C)/71/2024 FIXED	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS O ASSUMI (R-1)
24	WITH Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
25	WITH Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
26	WITH Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)

27	I.A.(Civil)/3087/2024 FIXED in WP(C)/2698/2018	BABUL MAZUMDAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
	WITH WP(C)/2698/2018	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKOTI	MR. B K DAS (R2-5) SC, RAILWAY
	WITH I.A.(Civil)/3152/2024 IN WP(c) 2697/2018(D/O), FIXED in WP(C)/2698/2018	LOCHAN SAH Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
28	WP(C)/5063/2024 FIXED	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
29	WITH WP(C)/5065/2024	CACHAR PAPER MILL OFFICER AND SUPERVISORS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS D GUPTA MR. M R BHARALI	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
HEARING				
30	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR D K MISHRA MR D K MISHRA MR.K GOSWAMI A NEOG MR. A SANDILYA MR.R KAMAN	MR.B D DAS SC, APDCL
	WITH MC/593/2014 in WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R R KAUSHIK MR.R KAMAN	MR.B D DAS SC, APDCL
31	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R- 4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
32	WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
33	WP(C)/1104/2016 CAVT. NO. 156/2016 FIXED	OIL INDIA LIMITED Versus THE UNION OF INDIA and 4 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	C.G.C. MS.S CHAKRABORTY(FOR CAVEATOR) MR.A C KALITA MR.R SARKAR(FOR CAVEATOR) ASSTT.S.G.I.

34 WITH
WP(C)/1102/2016
CAVT. NO. 159/2016

OIL INDIA LIMITED
Versus
THE UNION OF INDIA and 4 ORS

MR. S N SARMA
MR. A SARMA
MR. K KALITA
MR. S CHOUDHURY
MR. A JAHID

C.G.C.
MR. D C BORAH (R1, R4,
R5)
MS. S CHAKRABORTY (FOR
CAVEATOR)
MR. P DEKA (R3)
MR. A CHETIA (R3)
MR. R SARKAR (FOR
CAVEATOR)
ASSTT.S.G.I.
MR. R HAQUE (R3)

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5532/2024 FIXED	MD. RAFIQL ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
2	WITH Cont.Cas(C)/541/2024	RAFIQL ISLAM AHMED Versus M. K. YADAV AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D GOGOI
ADMISSION				
3	WP(C)/4999/2024 PART-HEARD, FIXED	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
4	WITH WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
5	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
6	WP(C)/6311/2022 FIXED	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r- 10,11,14,16) MR. D P BORAH MR. D GOGOI (r- 10,11,14,16)

7	WITH WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
8	WP(C)/2106/2023 FIXED	DR. TAPAN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
9	WP(C)/4878/2023	SARASWATI HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
10	WP(C)/734/2024 B/O	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, FOREST
HEARING				
11	WP(C)/5258/2015 PART-HEARD	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
12	WP(C)/3555/2020 TOP OF THE HEARING LIST, FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNDR P.P.DUTTA, S.C., APSC SC, FINANCE DEPTT.
13	WP(C)/6884/2015 FIXED	SURENDRA NATH DAS Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
14	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
15	WP(C)/2950/2022 FIXED	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. K GOGOI ASSTT.S.G.I.
16	WP(C)/217/2023 B/O	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
17	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
18	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
19	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.

20	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
21	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
22	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
23	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
24	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SMT. PRIYAMBADA MISHRA, PROG. OFFICER SRI ASHOK SHARMA, PROG. MANAGER DR. PREETY LEKHA DEKA, ACS SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
3	WITH PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R- 2, ASLSA

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024

10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4256/2013 FIXED, WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
2	WP(C)/1538/2018 WITH LCR	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M CHOUDHURY MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1564/2018 WITH LCR	SADIYA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1599/2018 WITH LCR	MAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG SC, FT ASSTT.S.G.I.
5	WP(C)/1611/2018 WITH LCR	HANIF ALI @ HANIF ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/1632/2018 WITH LCR	PROMESH DAS Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/1729/2018 WITH LCR	ABDUL MANNAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH

WITH
[I.A.\(Civil\)/2505/2019](#)
in WP(C)/1729/2018

ON THE DEATH OF ABDUL MANNAN, HIS
LEGAL HEIR, ABDUL SUKUR (SON) AND 4
ORS

MR. A H ALAMGIR

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

Versus

THE UNION OF INDIA AND 6 ORS.

MARIAM BEGUM @ MARIOM NESSA

Versus

THE UNION OF INDIA AND 5 ORS.

MR. A R SIKDAR
MR A ALI
MS. A KHATUN

SC, NRC, MS A VERMA (R6)
ASSTT.S.G.I.(R1)
SC, ECI, MR D BARUAH
(R5)
SC, F.T, MR J PAYENG (R1)

REZIA KHATUN @ RAZIA KHATUN

Versus

THE UNION OF INDIA AND 5 ORS.

MR. P C DEY
MISS. M DAS
MD. S ISLAM
MR. M DEKA
MR. I HAQUE

ASSTT.S.G.I.
SC, F.T(MR. J PAYENG)

ON THE DEATH OF SIRAJ ALI HIS LEGAL
HEIRS ABDUL SALAM AND 9 OTHERS

Versus

THE UNION OF INDIA AND 6 ORS.

MR. J AHMED
MR S Z AHMED
MS H BEGUM
MS M AHMED

SC, NRC, MS A VERMA
ASSTT.S.G.I.
SC, F.T, MR J PAYENG
SC, ECI, MR D BARUAH

HASNA BIBI

Versus

THE UNION OF INDIA AND 6 ORS.

MR. S K DAS
MR R KARIM

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

HASINA BEGUM @ HASNARA BEGUM

Versus

THE UNION OF INDIA AND 6 ORS.

MR. A R SIKDAR
MR N AHMED
MD A ALI

SC, NRC, MS A VERMA
ASSTT.S.G.I.
SC, F.T, MR J PAYENG
SC, ECI, MR D BARUAH

AMINUR ALI @ AMINOOR ISLAM

Versus

THE UNION OF INDIA AND 7 ORS

MR. A R SIKDAR
MR. M HOQUE
MD A ALI
MR. S I TALUKDAR

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

PEERU @ PIRU AND ANR.

Versus

THE STATE OF ASSAM AND 7 ORS.

MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED

MR D KALITA (R-8)
GA, ASSAM
MR B PRASAD (R-8)

TIHU NAGAR UNNAYAN SAMITTEE

Versus

UNION OF INDIA AND 6 ORS

MR A KALITA
MR K TALUKDAR

GA, ASSAM
MR. S S ROY (R-4)
MR. U B SARMA (R-7)
MRS. G SARMA (R-7)
MR. S BORTHAKUR (R-4)
MR. P MAHANTA
MS. D DUTTA (r-3)
MS C DAS
MS. M BORGHAIN
ASSTT.S.G.I.
SC, PCB

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024

12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2977/2019 FIXED	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEB MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
ORDERS				
2	Cont.Cas(C)/263/2019 FIXED	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
3	Cont.Cas(C)/339/2023 FIXED	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
HEARING				
4	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. P J SAIKIA MR. L N DIHINGIA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.

6	WP(C)/7688/2015	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
7	WP(C)/3180/2016	KOPILESWAR SHAHU Versus THE UNION OF INDIA and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	C.G.C. MR. K GOGOI (CGC) MR.A C KALITA ASSTT.S.G.I. MS.H TERANGPI
8	WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
	WITH I.A.(Civil)/2304/2024 in WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR. V N UPADHYAY MR. V N UPADHYAY	MR.B DEKA DY.S.G.I.
9	WP(C)/3527/2016	IRLA NO.2797 SHRI SHIV NARAYAN BALAI Versus THE UNION OF INDIA and 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.D K SAIKIA C.G.C. MS. B SARMA ASSTT.S.G.I.
10	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
11	WP(C)/4004/2020	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
12	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
13	WP(C)/7109/2021	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
14	WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
15	WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
16	WP(C)/4641/2022	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	GA, ASSAM

17	WP(C)/5317/2022 FIXED	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
18	WP(C)/3237/2023	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) Versus THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.
19	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
20	WP(C)/7032/2023 WITH LCR 1 (ONE FILE)	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/109/2019 5 Y 4 M 16 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
2	Crl.A./271/2019 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	JIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR A ALIM SK (R-3) PP, ASSAM
3	CRL.A(J)/34/2020 WITH LCR - 4 (FOUR) FILES, P.B. - 2	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
4	Mat.App./25/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
5	CRL.A(J)/35/2021 8 Y 9 M 9 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
6	Crl.A./122/2021 WITH LCR - 1 (ONE) BUNDLE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
7	Crl.A./20/2022 3 Y 0 M 9 D :WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8	CRL.A(J)/117/2022 3 Y 0 M 9 D :	SANJIB SAHU Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/50/2022 3 Y 2 M 28 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MS. R B BORA MS. R B BORA PP, ASSAM
10	CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	DAVID BANIKYA Versus THE STATE OF ASSAM	MR. NAVA KUMAR KALITA, AMICUS CURIAE	MS MEGHALI BARMAN (AMICUS CURIAE)(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2179/2024 B/O	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM MR D DEKA(R-1) MR N J KUMAR(R-1)
2	WP(C)/5132/2024 FIXED	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM SC, K A A C
3	WP(C)/5631/2024 B/O	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
ADMISSION				
4	WP(C)/2184/2020 FIXED	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
WITH				
5	WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
WITH				
6	WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
7	WP(C)/925/2022 FIXED	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
WITH				
8	WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP

WITH			
9	Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM
ORDERS			
10	Cont.Cas(C)/577/2014 FIXED, IN WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
11	Cont.Cas(C)/402/2023 FIXED	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
12	WP(C)/5013/2023 FIXED	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)
WITH			
I.A.(Civil)/3311/2023			
in WP(C)/5013/2023			
		VARNALI DEKA, Versus NIBARAN KALITA,	MS. B S GOYAL GA, ASSAM MR D CHOUDHURY
HEARING			
13	WP(C)/2712/2015	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM

14	WP(C)/5131/2015	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
15	WP(C)/777/2016	M/S SHIVAM - BHARTIA JV Versus THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)
16	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
17	WP(C)/2216/2017 FIXED	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
18	WP(C)/2964/2021	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
19	WP(C)/102/2022	MD. JAHIRUL ISLUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MS. S SARMA, SC, GHC MR P K DAS (R-7) MR. M BARUAH (R-7) SC, BTC
20	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2901/2024 FIXED	SALAUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2	Bail Appln./3292/2024 FIXED	ABIRCHAN ALI @ ABIR CHAND ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
3	Bail Appln./3356/2024	SUBAN CHANDRA BARO Versus THE STATE OF ASSAM	MR. M A I HUSSAIN P BARO	PP, ASSAM
4	Bail Appln./3359/2024	JITU ALI Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY SIRAJ CHOUDHURY	PP, ASSAM
5	Bail Appln./3361/2024	BIKI MARAK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
MOTION				
6	Crl.Rev.P./382/2024	KAMAL JYOTI DAS Versus ANAMIKA NATH	MR. A BORUA MR T GOGOI	
7	Crl.Rev.P./432/2024	BHASKAR GOGOI Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
8	Crl.Rev.P./433/2024	JITUL DAS Versus SMTI. ANJALI BARMAN DAS	MR D J HALOI S AHMED	
9	Crl.Rev.P./434/2024	MD. ASHRAB ALI Versus MD. DAROG ALI MOLLAH AND ANR	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	
10	Crl.Rev.P./435/2024	BHAKTA BISWAS Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
11	Crl.Pet./910/2024	MOHAMMAD HUSSAIN ALI Versus SOBNAM SULTANA	MR M RANA MD. I AHMED MS J A SIDDIKA	
12	AB/2829/2024 FIXED	SAHINAS PARBIN Versus THE STATE OF ASSAM	MR. M H LASKAR MD M ISLAM MS. A SULTANA	PP, ASSAM

13	AB/2903/2024	SAMAN ALI @ BABUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	AB/2907/2024	DHIRENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM	MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
15	AB/2909/2024	RANJIT GHOSH AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM

ADMISSION

16	Crl.Rev.P./72/2023 FIXED	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
17	Crl.Pet./370/2024 FIXED	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2371/2024 WITH SCANNED LCR, FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	Bail Appln./2635/2024 FIXED	LATIF HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. D BORA MR Z RAHMAN	PP, ASSAM
20	Bail Appln./3009/2024 FIXED	RUP KHAN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
21	Bail Appln./3136/2024 FIXED	AFZALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
22	Bail Appln./3206/2024 FIXED	PRANJAL BARUAH @ JITU Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
23	Bail Appln./3320/2024 FIXED	JAINUR ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
24	Bail Appln./3322/2024 FIXED	JAHIRUL KHA @ JEHIRUL KHA Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	PP, ASSAM

BAIL HEARING

25	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
26	AB/2481/2024 FIXED	MOHAMMED ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
27	AB/2528/2024 FIXED	NAJRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S I BORA MR Z RAHMAN	PP, ASSAM

28	AB/2530/2024 FIXED	HITESH DAS Versus THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
29	AB/2597/2024 FIXED	MONTU MILI AND 4 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	AB/2643/2024 FIXED	MONJIR AHMED @ MONJU AHMED Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
31	AB/2716/2024 FIXED	DILIP THAPA @ DILIP KUMAR THAPA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/2734/2024 FIXED	JOYBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

33	WITH Bail Appln./3134/2024	AZIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
34	AB/2784/2024 FIXED	BANAJIT KAKATI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM

ORDERS

35	Crl.A./100/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O WITH I.A.(Crl.)/323/2024 in Crl.A./100/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGHAIN MR. C. SHIL	PP, ASSAM
36	I.A.(Crl.)/1003/2024 IN Crl.Pet./992/2024(D/O) in Crl.Pet./992/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR. JALEM UDDIN Versus SABIYA KHATUN,	MR S C DAS P BURAGHAIN MR. C. SHIL MR. R BORA	PP, ASSAM
37	I.A.(Crl.)/1027/2024 in Crl.Rev.P./9645/2024	MD. SHAHREZA KHAN Versus THE STATE OF ASSAM AND ANR	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM

	WITH Crl.Rev.P./9645/2024 (Filing Number)	MD. SHAHREZA KHAN Versus THE STATE OF ASSAM AND ANR (F)	MR. T BARUAH	
38	Crl.Pet./1061/2024 FIXED.	SAMBHU PURI Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA	PP, ASSAM

QUASHMENT

39	Crl.Pet./611/2023 FIXED	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
40	Crl.Pet./986/2024	SHETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
41	WITH Crl.Pet./982/2024	SAHEL AHMED @ LUKMAN ALI @ BOLAI Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM

HEARING

42	RSA/159/2022 PART-HEARD, WITH LCR, FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)
	WITH I.A.(Civil)/3317/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
43	Crl.A./112/2023 <u>1 Y 9 M 12 D</u> :PART-HEARD, WITH LCR 5 FILES, FIXED	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
44	CRL.A(J)/27/2020 <u>6 Y 6 M 29 D</u> :WITH LCR 4 FILES, P.B-1, FIXED	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
45	Crl.Pet./673/2021 WITH LCR (TWO FILES). B/O	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
46	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
47	CRL.A(J)/101/2022 <u>2 Y 2 M 29 D</u> :WITH LCR 5 FILES, P.B-1, FIXED	GUNAJIT DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
48	CRL.A(J)/41/2023 <u>1 Y 10 M 17 D</u> :WITH LCR (SIX FILES)	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/763/2023 in CRL.A(J)/41/2023	DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
49	Crl.A./55/2023 <u>1 Y 10 M 9 D</u> :WITH LCR (FIVE FILES), B/O	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
	WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
50	CRL.A(J)/136/2023 WITH LCR (FIVE FILES).	BANGALI GOYARI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
51	Crl.Pet./373/2023 WITH LCR ONE FILE (SCANNED).	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/92/2024 FIXED	THE STATE OF NAGALAND Versus VINOKA CHISHI AND ORS	SR GA NAGALAND	
2	WITH CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR. A DAS (R-14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MR. T SARMA (R-14)
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
3	WITH CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
ADMISSION				
4	WP(C)/4086/2023 PART-HEARD, FIXED	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./2781/2024 WITH SCANNED LCR, FIXED	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
FOR HEARING U/O XLI RULE II C.P.C.				
6	RSA/1/2020 FIXED	SIRAJUL ISLAM MAZARBHUIYAN Versus LUTFUR RAHMAN MAZARBHUIYAN AND 16 ORS	MR. N H MAZARBHUIYAN MR. D K DEKA MR. N ISLAM MS. L WAJEEDA R ALI	MR. K A MAZUMDER MR. A MALIK

WITH
[I.A.\(Civil\)/9/2020](#)
in RSA/1/2020

SIRAJUL ISLAM MAZARBHUIYAN
Versus
LUTFUR RAHMAN MAZARBHUIYAN AND
16 ORS

MR. N H MAZARBHUIYAN
MR. D K DEKA
MR. N ISLAM
MS. L WAJEEDA
R ALI

ORDERS

7 [I.A.\(Civil\)/1484/2024](#)
FIXED
in RSA/81/2024
WITH
[RSA/81/2024](#)

RAJU HAZARIKA AND 3 ORS
Versus
DIPU HAZARIKA

MR A DASGUPTA
MS B DAS
MR J K SHARMA

RAJU HAZARIKA AND 3 ORS
Versus
DIPU HAZARIKA

MR A DASGUPTA
MS B DAS
MR J K SHARMA

HEARING

8 [RSA/170/2013](#)
PART-HEARD, WITH LCR, FIXED

ON THE DEATH OF RA M KUMAR ROYHIS
LEGAL HEIR SRI PRITI ROY AND ORS
Versus
SAILEN ROY and 12 ORS.

MR.P ROY
MR. B J GHOSH
MR. I ALAM
MR. I ALAM
MR. T SK

MR. S P CHOUDHURY (r-1
to 5,7)
MR K BISWAKARMA (r-1 to
5,7)
MS B DEVI (r-1 to 5,7)

9 [RSA/106/2013](#)
WITH LCR, FIXED

KHARGESWAR DAS and ANR
Versus
DEBIRAM RAJBONGSHI and ANR.

MR. S C KEYAL

MR.B K GHOSE

10 [RSA/44/2016](#)
WITH LCR, FIXED

SRI GUNJALAL DAS and ANR
Versus
SRI PRAFULLA KR. NATH

MR.S S SHARMA
MS.L SHARMA
MR.B J MUKHERJEE
MRA SHARMA

MR.S K SAHARIA
MS.A BEGUM
MR D C NATH
MR.M DAS

11 [RSA/63/2016](#)
WITH LCR, FIXED

MD TAYAB ALI and 4 ORS
Versus
ON THE DEATH OF NAIMUDDIN HIS
LEGAL HEIRS SRI BABUR ALI and 46 ORS

MR.S NATH
MS. R CHOUDHURY
MR. S DEKA
MS.A TALUKDAR
MS F N ZAMAN
MR.D TUMUNG
MS. B. HAZARIKA

MR G P BHOWMIK
MS.M KALITA
MS M KALITA
MS.P CHETIA

12 [RSA/56/2017](#)
WITH LCR, FIXED

ON THE DEATH OF MD FAKARUDDIN
LASKAR HIS LEGAL HEIRS HAZIRA
BEGUM LASKAR and 7 ORS
Versus
TAJ UDDIN LASKAR

MR.L R MAZUMDER

MS. R CHOUDHURY
MR.G UDDIN
MR.N H LASKAR
MS.P A TALUKDAR
MS S S ZIA

13 [RFA/42/2019](#)
WITH LCR, FIXED

SRI ANIL BRAHMA @ ANIL KUMAR WARY
Versus
SMT. SABITA SAHA AND 2 ORS

MR. A C SARMA
MR. B HALDAR
MR G BHARADWAJ

MR. M U MAHMUD
MR S ISLAM
MS F N ZAMAN

14 [WP\(C\)/4917/2021](#)
FIXED

ASHOK DUTTA AND 14 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA

SC, ELEM. EDU
SC, FINANCE

WITH
15 [WP\(C\)/1786/2019](#)

PINTU LAL DEY AND 11 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA

SC, ELEM. EDU
SC, FINANCE

WITH
16 [WP\(C\)/4175/2020](#)

PINTU LAL DEY AND 2 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA
MR. S SUTRADHAR

SC, ELEM. EDU
SC, FINANCE

WITH
17 [WP\(C\)/5381/2021](#)

ABHIJIT PURKAYASTHA AND 19 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA

SC, ELEM. EDU
SC, FINANCE

18 [Mat.App./16/2022](#)
WITH LCR, FIXED

XXXXXXX
Versus
XXXXXXX

MR. B C DAS
MR. S H RAHMAN
MS. I DAS

MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH- I AND CIVIL BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./202/2020 WITH LCR, B/O	MISS BIMALA BORO Versus SHRI BHAGYABAN BORO AND ANR	MR B CHANDA MS. G BORAH	MR. D SARMAH (R1) MR B DEKA (R1) MR. A DHANUKA (R1)
2	CRP(IO)/17/2023 FIXED	DEBIKA D SANGMA Versus DIPANKAR MUDOI	MR. A M KHAN MR. R I DEWAN	
3	CRP(IO)/406/2024 FIXED	DR. AMRIT KUMAR BARUAH Versus M/S MAEYES PRIVATE LIMITED AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	MR. B D KONWAR SR. ADV. (R1-R3) MRS J M KONWAR (R1-R3) MR J SINGH (R1-R3) MS M ZOMUANPUJII (R1-R3) MR P DOLEY (R1-R3) MS S JAIN (R1-R3)
4	I.A.(Civil)/2282/2024 FIXED in CRP/8386/2024	ON THE DEATH OF RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND ANR	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A GANGULY(R- 1,2) MR. A DHANUKA(R- 1,2)
	WITH CRP/8386/2024 (Filing Number)	ON THE DEATH OF SRI RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND 4 ORS (B)	MR B DEORI	
5	I.A.(Civil)/3228/2024 FIXED in CRP(IO)/75/2024	NIZAM UDDIN BARBHUIYA AND 12 ORS. Versus RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER
	WITH CRP(IO)/75/2024	RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA Versus NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23)
6	I.A.(Civil)/3338/2024 B/O in MACApp./130/2024	PUJA DEVI Versus TATA AIG GEN. INSURANCE COM LTD AND ANR G	MS M BHARATI	MR. R GOSWAMI

	WITH MACApp./130/2024	PUJA DEVI Versus TATA AIG GEN. INSURANCE COM LTD AND ANR	B R DAS MS M BHARATI	MR. R GOSWAMI (r-1) MS. P BORTHAKUR (r-1)
HEARING				
7	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
8	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. ASAID ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. ASAID ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
9	MFA/3/2016 WITH LCR	MANJU DEY Versus UNION OF INDIA	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.U K GOSWAMI SC, NF RLY
10	MACApp./431/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus PRANABASHISH DUTTA @ MUNNA and ANR,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.B HALDAR MR.G BHARADWAJ
	WITH I.A.(Civil)/2930/2017 STAY PET. in MACApp./431/2017	NATIONAL INSURANCE CO. LTD. Versus PRANABASHISH DUTTA @ MUNNA and ANR,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.B HALDAR MR.G BHARADWAJ
11	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
12	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
13	MACApp./330/2019 WITH LCR, B/O	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)

14	MACApp./543/2019 WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. I HUSSAIN MR. P SUNDI MR. L R MAZUMDER MR. L R MAZUMDER MD. I HUSSAIN
	WITH I.A.(Civil)/3522/2019 in MACApp./543/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MFA/99/2021 WITH LCR, B/O	M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA
16	WP(C)/6731/2021	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1104/2022 PART-HEARD, FIXED	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	WITH WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
6	WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA MR. C.K.S. BARUAH, SC, C.G.C. SC, COAL INDIA
	WITH I.A.(Civil)/178/2016 in WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus UNION OF INDIA and ANR.	MR.A J HAZARIKA MS.B GOGOI MRS. B GOYAL	MR.M Z AHMED MR.S C KEYAL MR.A M DUTTA SC, COAL INDIA ASSTT.S.G.I.
	WITH WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA

	<p>WITH MC/3649/2013 in WP(C)/6129/2013</p>	<p>ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MS.B DUTTA SC, COAL INDIA</p>
8	<p>WITH WP(C)/6147/2013</p>	<p>M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MS.B DUTTA SC, COAL INDIA</p>
	<p>WITH I.A.(Civil)/326/2016 in WP(C)/6147/2013</p>	<p>M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MS.B DUTTA MR.S C KEYAL SC, COAL INDIA</p>
9	<p>WITH WP(C)/6148/2013</p>	<p>KALYANI INDIA PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
10	<p>WITH WP(C)/6150/2013</p>	<p>M/S PANKAJ COAL ENTERPRISES Versus THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS</p>	<p>MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
11	<p>WITH WP(C)/6151/2013</p>	<p>VIRTIGO IMPEX PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI</p>	<p>MR.M Z AHMED MS.B DUTTA SC, COAL INDIA</p>
12	<p>WITH WP(C)/6154/2013</p>	<p>BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.B DUTTA SC, COAL INDIA</p>
	<p>WITH I.A.(Civil)/325/2016 in WP(C)/6154/2013</p>	<p>BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MS Q DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.S C KEYAL MR.B DUTTA SC, COAL INDIA</p>
13	<p>WITH WP(C)/6155/2013</p>	<p>M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
	<p>WITH I.A.(Civil)/323/2016 in WP(C)/6155/2013</p>	<p>M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 5 ORS</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
14	<p>WITH WP(C)/6443/2013</p>	<p>M/S SOOD COAL TRADERS and 3 ORS. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.</p>	<p>MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
15	<p>WITH WP(C)/7062/2013</p>	<p>ANANT INDUSTRIAL SALES CORPORATION Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.</p>	<p>MR.A J HAZARIKA MRS.B GOYAL</p>	<p>MR.M Z AHMED SC, COAL INDIA</p>
16	<p>WITH WP(C)/639/2014</p>	<p>M/S BANUR CEMENT STORE Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.</p>	<p>MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL</p>	<p>MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA</p>

ADMISSION

17	WP(C)/875/2021 PART-HEARD, FIXED, PERSONAL APPEARANCE	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R- 10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON
18	WP(C)/2302/2021 B/O	M/S GAYAN STEEL FABRICATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR I S MAZUMDAR B B KAKATI MR. V ACHUMI MR MONZUR K CHOUDHURY MS. P CHAKRABORTY MR P R SARMA	SC, INDUSTRIES AND COMMERCE
19	WP(C)/4240/2022 FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
20	WP(C)/173/2023 FIXED AT 2 PM	NANDITA SINGH Versus UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX
21	WP(C)/5059/2023 FIXED	NITU SINHA AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D SAIKIA MR. P J SAIKIA	MR. C K S BARUAH DY.S.G.I.
22	WP(C)/3694/2024 FIXED	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
ORDERS				
23	CRP(IO)/126/2023 FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS Versus ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
HEARING				
24	WP(C)/7207/2016 PART-HEARD (TOP OF THE LIST)	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. N N B CHOUDHURY , AMICUS CURIAE MR. S HUSSAIN	GA, ASSAM
25	WP(C)/3715/2020 PART-HEARD	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

26	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
27	WITH WP(C)/2931/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, REVENUE
28	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
29	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
30	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
31	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
32	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
33	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
34	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
35	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE

37	WITH WP(C)/7580/2022	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
38	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
40	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
41	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
42	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
43	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
44	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
45	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
46	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
47	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
48	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
49	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
50	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
51	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
52	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM

53	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
54	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
55	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
56	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
57	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
58	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
59	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
60	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
61	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
62	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
63	WITH WP(C)/2148/2024	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
64	WITH WP(C)/2174/2024	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
65	WP(C)/1817/2016	DANDI DHAR DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN SC, TRANSPORT ADDL. AG, ASSAM SC, IWT MS.K DUTTA
66	WITH WP(C)/1816/2016	MD. RAMIJUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT SC, IWT ADDL. AG, ASSAM MS.K DUTTA
67	WP(C)/3721/2016	BIJIT BARUAH Versus THE UNION OF INDIA and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.

68	WP(C)/3876/2016	GS 157726 W RATNESWAR MAJUMDAR and 58 ORS Versus THE UNION OF INDIA and 9 ORS	MR.P MAHANTA MR.P SAIKIA	C.G.C. MRS A GAYAN(R- 1-10) ASSTT.S.G.I.
69	WP(C)/4454/2016	SATYENDRA NATH MISHRA Versus THE UNION OF INDIA and 6 ORS	MR.B RAMCHIARY MS.M GOGOI MR.A BORO MS.P PHUKAN MS.C TALUKDAR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
70	WP(C)/5504/2016	PRONAB BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MR. K N CHOUDHURY MR. R S MISHRA MR. B KASHYAP	GA, ASSAM ADDL. AG, ASSAM
71	WP(C)/3403/2019 FIXED	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE
72	WP(C)/7096/2021 FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021		M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Rev.P./146/2023 FIXED	KANAK DAS Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) MR. J A SIKDAR (R-2) PP, ASSAM MR. A H MONDAL (R-2)
MOTION (BA)				
2	Bail Appln./3358/2024	AMINUR ISLAM @ AMINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
MOTION				
3	Crl.Pet./1166/2024	NAVNEET BORTHAKUR Versus THE UNION OF INDIA AND 2 ORS	MR. T K BHUYAN MR. C TALUKDAR	MR. S S ROY (R-1) DY.S.G.I. PP, ASSAM
4	Crl.Pet./1169/2024 WITH LCR	KHON SING ENGHI @ KHAN ENGHEE Versus THE STATE OF ASSAM AND ANR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	PP, ASSAM
5	Crl.Pet./1316/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR K THAKUR MR D MEDHI	PP, ASSAM
6	Crl.Pet./1317/2024	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
7	Crl.Pet./1318/2024	ROHIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. N SARKAR MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
8	Crl.Pet./1319/2024	MOIMUN NESSA AND 6 ORS Versus STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
9	Crl.Pet./1320/2024	NISHANTA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM

10	Crl.Pet./1321/2024	ANAND KUMAR GARG Versus SMT. MOMI BHUYAN SENGUPTA AND ANR	MR J C GAUR U AGARWAL	PP, ASSAM
11	Crl.Pet./1322/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	Crl.Pet./1323/2024	KAMALA BARUAH AND 2 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. S SAIKIA	PP, ASSAM
13	AB/2465/2024 FIXED.	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
14	AB/2904/2024	CHINKU BASUMATARY Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM
15	AB/2906/2024	MINAJUL ISLAM Versus STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
ADMISSION				
16	Crl.Pet./867/2023 WITH LCR 1 FILE (SCANNED), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
17	Crl.Pet./1041/2023 WITH LCR 1 FILE, B/O	MONTU SATNAMI Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. B P SINHA	MR. M K MISRA (R-2) PP, ASSAM
18	Crl.Pet./127/2024 WITH LCR 1 FILE (SCANNED), FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
19	Crl.Rev.P./261/2024 WITH LCR 2 FILES, FIXED	DR. BISWAJIT SURAJ MALAKAR Versus SMT. SMRITILEKHA KAKOTY	MR P KATAKI MR S P DAS MS C BORA MS. S BAISHYA	MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY
WITH				
20	Crl.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. D C C PHUKAN MD. A SAHAD MR S P DAS MR. M H ALI MS C BORA MS. S BAISHYA	
21	Crl.Pet./848/2024 FIXED	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
22	Crl.Pet./1084/2024 PERSONAL APPEARANCE. FIXED.	SHEFALI BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
23	Crl.Pet./1210/2024 FIXED	SAIFUDDIN AHMED @ MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./1458/2024 WITH SCANNED CASE RECORDS	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
25	Bail Appln./2567/2024 WITH SCANNED LCR	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	

26	Bail Appln./2975/2024 WITH OFFICE NOTE, FIXED	AMLAN BORAH @ SUMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM SC, CBI
27	Bail Appln./2992/2024 B/O	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	Bail Appln./3006/2024 WITH SCANNED CASE RECORDS	SUNTU TIWARI Versus THE STATE OF ASSAM	MR. J PAUL MR. A PAUL	PP, ASSAM
29	Bail Appln./3054/2024 WITH SCANNED CASE RECORDS, WITH OFFICE NOTE	MD MOFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
30	Bail Appln./3141/2024 WITH SCANNED LCR	BUTAN AICH Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN S AHMED	PP, ASSAM
31	Bail Appln./3225/2024 FIXED.	PRABHAT CH DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	Bail Appln./3226/2024 FIXED	MD AKHTAR ALI @ MD AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
33	Bail Appln./3244/2024 FIXED	SRI NITIN PATIL DNYANU Versus CENTRAL BUREAU OF INVESTIGATION	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, CBI

BAIL HEARING

34	AB/1777/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
35	AB/2298/2024 FIXED	EZAZUL HOQUE Versus THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
36	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
37	AB/2559/2024 WITH OFFICE NOTE, FIXED	DIPAK DAS Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK MRS. M D BORUAH P. KALITA	MS P DAS PP, ASSAM
38	AB/2631/2024 FIXED	SRI REVANAPPA DHARMAPPA HUGAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
39	AB/2706/2024 FIXED	MD ISMAIL HUSSAIN @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

ORDERS

40	Crl.A./339/2024 FIXED.	SURAT JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
41	I.A.(Crl.)/758/2024 FIXED in Crl.Rev.P./6099/2024 WITH	CENTRAL BUREAU OF INVESTIGATION, Versus REDAUL HUSSAIN KHAN	SPL. PP, C.B.I. MR M HALOI	
42	Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR B P BORAH MR A HAWARI MR P J DUTTA MISS. J GOGOI	SC, C B I

43	I.A.(CrI.)/849/2024 B/O in CrI.Rev.P./323/2024 WITH CrI.Rev.P./323/2024	NUR ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
		NUR ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
44	I.A.(CrI.)/964/2024 in CrI.Pet./1080/2024 WITH CrI.Pet./1080/2024	SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BEREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
		SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BEREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
45	CrI.Pet./1066/2024 WITH LCR 1 FILE, FIXED	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
46	CrI.Pet./1218/2024 WITH LCR 2 FILES, FIXED	ARVINDER SINGH SYAN Versus SMT. DOLLY VERMA AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
		HEARING		
47	CrI.Pet./397/2012 FIXED	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM
48	CrI.Rev.P./278/2013 WITH LCR 1 FILE, FIXED	MD. JUBED ALI and 2 ORS. Versus THE STATE OF ASSAM	J ALI D SAIKIA	
49	CrI.Pet./739/2013 WITH LCR 2 FILES , FIXED	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
50	CrI.Rev.P./208/2021 WITH LCR 2 FILES, FIXED	AMAL KUMAR DAS (HABILDAR) Versus MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
51	Review.Pet./149/2022 IN MFA/15/2011 (D/O), WITH LCR	M/S NORTH EAST IODISED SALT (P) LTD. Versus UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
52	CrI.Rev.P./190/2022 WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
53	I.A.(CrI.)/211/2022 WITH LCR 4 FILES, FIXED in CrI.A./83/2022 WITH CrI.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
		KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[CRIMINAL BENCH TO TAKE UP MATTERS
UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING
MATTERS IMMEDIATELY AFTER MOTION MATTERS
FOLLOWED BY ORDERS, ADMISSION, QUASHMENT
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail.Appln./3357/2024	BIJOY PRASAD SAHU Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail.Appln./2656/2024 WITH SCANNED COPY OF LCR, FIXED	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail.Appln./2795/2024 WITH SCANNED COPY OF LCR, FIXED	ANAR ALI Versus THE STATE OF ASSAM	MR J H SAIKIA MR M J QUADIR	PP, ASSAM
4	Bail.Appln./2855/2024 WITH SCANNED COPY OF LCR, FIXED	PAOMINTHANG Lhanghal Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
QUASHMENT				
5	Crl.Pet./224/2013 WITH LCR (ONE FILE).	TARUN BORDOLOI Versus PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
6	Crl.Pet./233/2013 WITH LCR (ONE FILE).	HANSRAJ JAIN and 5 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	MR.R DUBEY PP, ASSAM
7	WITH Crl.Pet./229/2013	VIMAL KR. JAIN and 3 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
8	Crl.Pet./254/2013 WITH LCR (ONE FILE).	RAJIB UDDIN LASKAR and 2 ORS. Versus THE STATE OF ASSAM	MR. E AHMED MR.M H LASKAR MRM A BARBHUIYA	PP, ASSAM

9	Crl.Pet./258/2013 WITH LCR (ONE FILE).	MD. KAMRUL ISLAM KHAN @ KAMRUL ISLAM Versus THE STATE OF ASSAM	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH	PP, ASSAM MR.AMIL HUSSAIN MR.MALBAR HUSSAIN
10	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
11	Crl.Rev.P./329/2013 WITH LCR 4 FILES	NABIN PAYENG Versus THE STATE OF ASSAM and ANR	MR.K K PARASAR MR.P SHARMA	MR.S GOSWAMI PP, ASSAM
12	Crl.Pet./511/2013 WITH 2 LCR FILES, FIXED	SAKARJYOTI PATOR, Versus THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
13	Crl.Pet./786/2013	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
14	Crl.Pet./909/2013 WITH LCR (ONE FILE).	PRADIP CHETIA Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
15	Crl.Pet./966/2013	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA PP, ASSAM MRS.J M KONWAR
16	Crl.Pet./94/2014	DR. PRAKASH AMRUT MODY and 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
17	Crl.Pet./143/2014	SARMIN AHMED and 2 ORS Versus MD. ALIMUDDIN	MR.P HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN
18	Crl.Pet./175/2014 WITH LCR (ONE FILE).	AMALENDU DAS GUPTA and 10 ORS Versus ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM
19	Crl.Pet./185/2014	MAHABUR RAHMAN Versus STATE OF ASSAM and ANR.	MR.H R A CHOUDHURY MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. M A SHEIKH (R2) DR. K U AHMED (R2) MR. M HOSSAIN (R2) MS F INTAZ (R2) PP, ASSAM
20	Crl.Pet./209/2014 WITH LCR 1 FILE	MISS GITA KAR Versus THE STATE OF ASSAM AND ANR	MR.A K BORA MS.B BARUAH MS.A SHARMA	MR.S K MEDHI MR.A DAS MR.J DAS PP, ASSAM
21	Crl.Pet./212/2014 WITH LCR 3 FILES	ISHWAR PRASAD JALAN Versus THE STATE OF ASSAM AND ANR	MR.S CHAUHAN MS.M DAS MR.A R SHOME	MR.S K KEJRIWAL PP, ASSAM MRSS KEJRIWAL
22	Crl.Pet./250/2014 WITH LCR 1 FILE	RAJIV SAHARIA and ANR. Versus THE STATE OF ASSAM	MRA SHARMA MR.A K DAS MRM P GOSWAMI	MS.B SARMA PP, ASSAM
	WITH			
23	Crl.Pet./641/2014	SRI R SESHASAYEE RAMASWAMI and ANR Versus THE STATE OF ASSAM and ANR	MR.A SARMA MR.T BARUAH MR.A K DAS	MS.B SARMA PP, ASSAM
		HEARING		
24	WP(C)/5850/2014 PART-HEARD, WITH LCR, FIXED	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM MR. PN GOSWAMI, ADDL. AG,ASSAM

25	Crl.Rev.P./27/2011 WITH LCR (THREE FILES).	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
26	Crl.A./144/2011 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
27	Crl.Rev.P./162/2013 WITH LCR 5 FILES	ROBUL HUSSAIN MAZUMDAR Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MS.N GOSWAMI MS.H KALITA	PP, ASSAM
28	Crl.Rev.P./177/2013 WITH LCR 1 FILE	DIPAK MAZUMDAR Versus PRANATI MAZUMDAR	MSB DEVI MR.R SARMA MS.K D SARMAH	
29	Crl.Rev.P./411/2013 WITH LCR 5 FILES	BIRGURAM PANGING Versus THE STATE OF ASSAM	MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	PP, ASSAM
30	Crl.Rev.P./483/2013 WITH LCR 3 FILES	MD. GOPAL ALI @ GAMIRUDDIN and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M ISLAM MR.N UDDIN MR.A GANI	MS U DAS PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/5598/2016	ANESWAR SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	DR.B AHMED(SC, CO-OPP) MR.A DAS(R-7) MR.S R RABHA R-7 SC, BTC
2	WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
3	WP(C)/5784/2016	NIRUPAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR.C BARUAH MR.T BARUAH MR.G BHARADWAJ	GA, ASSAM
	WITH I.A.(Civil)/331/2018 in WP(C)/5784/2016	NIRUPAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. C BARUAH	GA, ASSAM
4	WP(C)/5806/2016	MD. ABUL HUSSAIN and 13 ORS Versus THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	GA, ASSAM
5	WP(C)/5974/2016	MD. SIDDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	GA, ASSAM R 1 -7

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH, ONLY IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2842/2024	AREN DAS AND ANR Versus THE STATE OF ASSAM	MR. R K TALUKDAR MS TINLUNG	PP, ASSAM
HEARING				
2	RSA/68/2017 PART-HEARD, WITH LCR, FIXED	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI
3	Crl.A./424/2023 1 Y 1 M 1 D :WITH LCR (THREE FILES). 1PART HEARD FIXED.	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,5th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/481/2016 FIXED	HARESWAR PATOR and 7 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1,3,4) SC, FINANCER-2
2	WP(C)/4703/2018 FIXED	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
3	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
4	WITH WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)

LEAVE NOTE OF ADVOCATES FOR 05/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024

8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MRS. B SARKAR	28-10-2024	To	10-11-2024
13)	MR. T ROY	28-10-2024	To	10-11-2024
14)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
15)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
16)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
17)	MD. A J ATIA	31-10-2024	To	08-11-2024
18)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
19)	MR. N ALAM	04-11-2024	To	20-11-2024
20)	MR A W AMAN	04-11-2024	To	08-11-2024
21)	MR. A LAL	04-11-2024	To	06-11-2024
22)	MR D K DAS	04-11-2024	To	08-11-2024
23)	MR. P P DAS	04-11-2024	To	15-11-2024
24)	MRS. B GOGOI	04-11-2024	To	08-11-2024
25)	MS M BORAH	04-11-2024	To	08-11-2024
26)	MR. B BARMAN	05-11-2024	To	15-11-2024